

SPECIAL BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/338(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS R S CASTING LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Operational Creditor
Mr. Prasun Mukherjee, Adv.]
Mr. Deepak Agarwal, Adv.]

Mr. D.N. Sharma, Adv.] For the Corporate Debtor
Mr. Shailendra Jain, Adv.]
Mr. S. Mandal, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. At the request of both the parties, list this matter **on 12.09.2023.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**